

Government of Jammu and Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu/Srinagar.

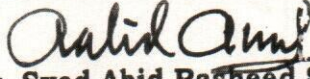
Notification

Jammu, the 14th of February, 2024

S.O 96 In exercise of the powers conferred by sub section (1) and (3) of section 20 of the Drugs and Cosmetics Act, 1940, the Government of Jammu and Kashmir hereby appoints the following Government Analysts working in Regional Drug Testing Laboratory, Chandigarh to be Government Analysts for the Union Territory of Jammu & Kashmir in respect of the drugs falling under schedule C, C(1) and X to the Drugs Rules, 1945 and other than those falling under schedule C & C(1) except for Sera & Vaccines; namely:-

| S.No | Name of the officer/official | Designation |
|------|------------------------------|--|
| 1 | Shri Hitesh Kumar Khare | Senior Scientific officer-II RDTL Chandigarh |
| 2 | Dr. Debasis Maiti | Senior Scientific officer-II RDTL Chandigarh |

By Order of the Government of Jammu and Kashmir.


Dr. Syed Abid Rasheed Shah (IAS)
Secretary to the Government
Health and Medical Education Department

No:- HD-Drgs /31/2023-02

Dated: /4 .02.2024

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor J&K.
2. Joint Secretary Ministry of Home Affairs(Department of Jammu and Kashmir & Ladkh) Government of India.
3. Drugs Controller General (I) FDA Bhawan Kotla Raod New Delhi
4. Director Archives, Archeology and Museums J&K
5. Commissioner Food and Drugs Administration J&K.
6. Secretary to the Government Law Justice and Parliamentary Affairs J&K.
7. State Drugs Controller Drug and Food Control Organization J&K.
8. Concerned officers.
9. OSD to Adviosur (B) in charge Health and Medical Education Department